

ITEM NO.8

COURT NO.1

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SMW(C) No.2/2015

IN RE: MUSLIM WOMEN'S QUEST FOR EQUALITY

Petitioner(s)

VERSUS

JAMIAT ULMA-I-HIND

Respondent(s)

(With appln.(s) for consideration the facts and points and exemption from filing O.T. and impleadment and intervention and permission to appear and argue in person)

WITH W.P.(C) No.118/2016

(With appln.(s) for ad-interim ex-parte stay and directions and exemption from filing O.T. and impleadment and intervention)

SLP(C) No.9546/2016

(With office report)

W.P.(C) No.288/2016

(With appln.(s) for stay and Office Report)

W.P.(C) No.327/2016

(With appln.(s) for ad-interim ex-parte stay and directions)

W.P.(C) No.665/2016

(With appln.(s) for directions and exemption from filing c/c and exemption from filing O.T. and impleadment and Office Report)

W.P.(C) No.43/2017

(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 30/03/2017 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For UOI

Mr.Mukul Rohatagi, AG

Mr.Tushar Mehta, ASG

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For Petitioner(s)

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Mr. Shoaib Ahmad Khan, Adv.

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Mr. A. K. Upadhyay, Adv.

Mr. Mushtaq Ahmad, Adv.

Upon hearing the counsel the Court made the following
O R D E R

List on 11.05.2017 before the Constitution Bench.

Liberty is granted to the parties to file written
submissions within two weeks from today.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RENUKA SADANA)
ASSISTANT REGISTRAR